

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2041
TO BE ANSWERED ON 05.05.2016

CAPART

2041. SHRI JASVANTSINH SUMANBHAI BHABHOR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the schemes related to Gujarat which were sanctioned by CAPART during the last two years;
- (b) whether work on these schemes has started and if not, the reasons therefor;
- (c) whether the Union Government is monitoring the functioning of those NGOs through which the work of these schemes is being undertaken; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a): CAPART has not sanctioned any projects under any scheme to Gujarat during the last two years.
- (b) to (d): Not applicable in view of (a) above.
